

GENERAL EXEMPTION NO. 199

**Exemption to goods when imported for display or sale in the 'INDIPEX 2011':
[Notifn No. 78 /10 - Cus., dt. 27.7.2010]**

In exercise of the powers conferred by sub-section (1) of section 25 of the Customs Act, 1962 (52 of 1962), the Central Government being satisfied that it is necessary in the public interest so to do, hereby exempts the goods described in the Schedule annexed hereto, when imported into India for display or sale in the 'INDIPEX 2011' which is an international philatelic exhibition to be held at New Delhi from the 12th February, 2011 to 18th February, 2011, organized by the Department of Posts in the Ministry of Communications, Government of India, from the whole of the duty of customs leviable thereon which is specified in the First Schedule to the Customs Tariff Act, 1975 (51 of 1975) and from the whole of the additional duties leviable thereon under section 3 of the said Customs Tariff Act, subject to the condition that an officer not below the rank of a Deputy Secretary to the Government of India in the Department of Posts in the Ministry of Communications certifies that the said goods are required for display or sale in the above said exhibition.

SCHEDULE

- (i.) Used or unused postage stamps
- (ii.) First day covers or special covers
- (iii.) Brochures
- (iv.) Pamphlets for philately promotion
- (v.) Stock book, albums for preserving stamps
- (vi.) Stock sheets suitable for stamps, collectables
- (vii.) Specimen signatures or telephone cards or similar items
- (viii.) Binders for stock sheets
- (ix.) Mounts, mount cutters
- (x.) Stock cards of any size
- (xi.) Corner mounts for mounting cover
- (xii.) Stamp tweezers in different designs
- (xiii.) Magnifying glasses or folding pocket magnifiers or telescopic magnifiers or microscopic battery operated magnifiers
- (xiv.) Protective covers (transparent covers), philatelic covers or envelopes
- (xv.) Books on philately
- (xvi.) Book marks
- (xvii.) Arrows (in small paper slips for indication)
- (xviii.) Postal stationery, postal cards, envelopes, letter cards
- (xix.) Commemorative coins issued by postal administrations

2. This notification shall remain in force upto and inclusive of the 18th February, 2011.

